

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 3

CP (IB) No. 89/Chd/Pb/2024

IN THE MATTER OF:-

Ashish Mohan Gupta (PG)

...Petitioner

Under Section: 94, IBC 2016

Order delivered on 01.05.2024

CORAM:

**SH. L. N. GUPTA
MEMBER (TECHNICAL)**

**SH. HARNAM SINGH THAKUR
MEMBER (JUDICIAL)**

PRESENT:

For the financial creditor-Union Bank of India : Mr. Kamal Satija, Advocate

For the petitioner : None

ORDER

Since, there is no representation on behalf of the petitioner despite repeated calls, therefore, the present petition stands ***dismissed for non-prosecution.***

File be consigned to the record room.

Sd/-

Sd/-

**(L. N. GUPTA)
MEMBER (TECHNICAL)**
Tanvi

**(HARNAM SINGH THAKUR)
MEMBER (JUDICIAL)**